

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES,
RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA
UNSTARRED QUESTION NO. 326
ANSWERED ON 17.11.2016

NATIONAL COUNCIL FOR RIVER GANGA

326. SHRI SUMEDHANAND SARSWATI

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA be pleased to state:

- (a) whether a new body called National Council for River Ganga is likely to come up in place of the existing National Ganga River Basin Authority (NGRBA) for overall responsibility for superintendence of pollution prevention and rejuvenation of the Ganga river; and
(b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(SHRI VIJAY GOEL)

(a) & (b) The Union Cabinet in its meeting held on 21st September, 2016 has approved “The River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016 which has since been published in the Gazette of India Extraordinary Part II Section 3 sub section (ii) dated 7th October, 2016. (A copy of the same is also available on the website of the Ministry as well as NMCG). As per the order, National Council for Rejuvenation, protection and Management of River Ganga will replace National Ganga River basin Authority.
